

C.P. (IB)-1370/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 26.09.2018

NAME OF THE PARTIES: Birla Precision Technologies Ltd.

v/s.

Nssl Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

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The counsel for the petitioner present and submits that the matter has been amicably settled and the consent terms were entered between the parties and the same is taken on record. At the request for the counsel for the petitioner, the petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)